

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 24<sup>th</sup> JULY, 2017

No. 164 A: The Court has been pleased to designate the Court of Sri Ghulam Haidar, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Dhanbad [Under Orders of Transfer to Bermo at Tenughat (Bokaro) as District and Additional Sessions Judge] as the Fast Track Court for dealing with the matter relating to Offences against Women in the Judgeship of Bermo at Tenughat (Bokaro).

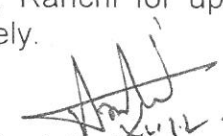
By order of the Court,

Sd/- (Ambuj Nath)  
Registrar General

Memo No. 3370 /Apptt.

Dated Ranchi the 24<sup>th</sup> JULY, 2017

Copy forwarded to the Principal District & Sessions Judge, Dhanbad/ the Principal District & Sessions Judge Bokaro/ Sri Ghulam Haidar, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women for information and needful/ In charge C.P.C, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.

  
2017 25 7.17  
Registrar General